

**Appellate Tribunal for Electricity
New Delhi**

Dated: 30th June, 2021

NOTIFICATION

Due to prevailing medical emergency (COVID-19) and in continuation of APTEL's earlier Notifications dated 16th March, 2020, 26th February, 2021, 19th April, 2021 and 30th April, 2021, it is notified that the hearing and part heard matters (other than those already listed in VC) listed before the Hon'ble Benches of the Tribunal may be adjourned till 30th July, 2021 by the court masters in the following manner.

Hearing Matters:

S. No.	Date already fixed	DAY	Next date of hearing	DAY
1.	01.07.2021	Thursday	13.01.2022	Thursday
2.	02.07.2021	Friday	21.01.2022	Friday
3.	05.07.2021	Monday	24.01.2022	Monday
4.	06.07.2021	Tuesday	25.01.2022	Tuesday
5.	07.07.2021	Wednesday	02.02.2022	Wednesday
6.	08.07.2021	Thursday	03.02.2022	Thursday
7.	09.07.2021	Friday	04.02.2022	Friday
8.	12.07.2021	Monday	07.02.2022	Monday
9.	13.07.2021	Tuesday	08.02.2022	Tuesday
10.	14.07.2021	Wednesday	09.02.2022	Wednesday
11.	15.07.2021	Thursday	10.02.2022	Thursday
12.	16.07.2021	Friday	11.02.2022	Friday
13.	19.07.2021	Monday	14.02.2022	Monday
14.	20.07.2021	Tuesday	15.02.2022	Tuesday
15.	26.07.2021	Monday	21.02.2022	Monday
16.	27.07.2021	Tuesday	22.02.2022	Tuesday
17.	28.07.2021	Wednesday	23.02.2022	Wednesday
18.	29.07.2021	Thursday	24.02.2022	Thursday
19.	30.07.2021	Friday	25.02.2022	Friday

Part-heard Matters:

S. No.	Date already fixed	DAY	Next date of hearing	DAY
1.	01.07.2021	Thursday	06.01.2022	Thursday
2.	02.07.2021	Friday	07.01.2022	Friday
3.	05.07.2021	Monday	10.01.2022	Monday
4.	06.07.2021	Tuesday	11.01.2022	Tuesday
5.	07.07.2021	Wednesday	12.01.2022	Wednesday
6.	08.07.2021	Thursday	13.01.2022	Thursday
7.	09.07.2021	Friday	21.01.2022	Friday
8.	12.07.2021	Monday	24.01.2022	Monday
9.	13.07.2021	Tuesday	25.01.2022	Tuesday
10.	14.07.2021	Wednesday	02.02.2022	Wednesday
11.	15.07.2021	Thursday	03.02.2022	Thursday
12.	16.07.2021	Friday	04.02.2022	Friday
13.	19.07.2021	Monday	07.02.2022	Monday

14	20.07.2021	Tuesday	08.02.2022	Tuesday
15	26.07.2021	Monday	14.02.2022	Monday
16	27.07.2021	Tuesday	15.02.2022	Tuesday
17	28.07.2021	Wednesday	16.02.2022	Wednesday
18	29.07.2021	Thursday	17.02.2022	Thursday
19	30.07.2021	Friday	18.02.2022	Friday

It is further notified that Registrar Court will be functional since 1st July, 2021 as per earlier arrangement (video conferencing).

This notification issues with the approval of the competent authority of APTEL.



Registrar

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website